

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims admitted	of not	Amount of claims under verification	Details in	Remarks,
		No. of claims	Amount	No. of claims	Amount of claims admitted					Annexure	if any
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	180254279	1	163729496	0	0	0	16524783	3	
4	Unsecured financial creditors (other than	0	0	0	0	0	0	0	0	4	
	financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	0		
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	0	9	
Total		1	180254279	1	163729496				16524783		

Annexure - 3

Name of the corporate debtor: Nakar Groups Private Limited; Date of commencement of CIRP: 02/03/2023

List of creditors as on: 23/03/2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

SL No.	Name of cre- ditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Piramal Capital & Housing Finance Limited (Formerly known as Dewan Housing Finance Corporation Limited)	17.03.2023	180,254,279	163,729,496	Secured*	130,000,000		No	100	0	0	0	16,524,783	**
total			180,254,279	163,729,496					100				16,524,783	

* security details: Security Interest:

1. Exclusive charge by way of registered mortgage of land admeasuring 710.4 sq. mtr. bearing CTS No. 2141, Sant Dynashwar Marg, Borivali (East), Mumbai -400 066 along with present & future construction there on of Project 'Navkar Heights' being developed on it.
2. Exclusive charge by way of hypothecation on present and future book debts, outstanding monies, receivables, claims, rights in respect of Plot no. 6, and CTS No. 2141, admeasuring 710.4 sq. mtr. along with residential structure admeasuring 430 sq. mtr. (build-up area) or thereabouts named 'Navkar Heights' situated at Sant Dynashwar Marg, Borivali (East), Mumbai -400 066
3. unsold units - carpet area 1474.22 sq. mtr but not limited to, in Project 'Navkar Heights' located at CTS No. 2141, on area admeasuring 710.4 sq. mtr. of thereabouts situated at Odhav Nagar, Sant Dynashwar Marg, Borivali (East), Mumbai -400 066 (mortgaged to DHFL)
4. Booked units- carpet area -3034 sq.ft in Project 'Navkar Heights' located at CTS No. 2141, on area admeasuring 710.4 sq. mtr. of thereabouts situated at Odhav Nagar, Sant Dynashwar Marg, Borivali (East), Mumbai -400 066 (mortgaged to DHFL)
5. Personal Guarantee: Mr. Sanjay Samant, Mr. Sachin Gosar

** The detailed working has been called upon from the applicant / claimant and the claim has been provisionally admitted as per the amount allowed in the NCLT order of CIRP. The balance claim amount is under verification and details / observations of IRP have been shared with the claimant whereby once the clarification shall be received the claim shall be accordingly considered.